

In the National Company Law Tribunal, Jaipur

Item No. 106

CP No. (IB)-227/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

M/s A.K. Shorewala Securities Ltd.

.....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 30.01.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Susshil Daga, Adv.

For Respondent(s) : Punnet Maheshwari, Proxy Counsel

ORDER

Heard the submissions made by the counsel for the Financial Creditor. He strongly opposed granting of any adjournment in the matter. The matter is posted to 05.03.2020.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**